

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **24.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : CA(CAA)/35(CHE)/2022
Petition No : CP(CAA)/5(CHE)/2024
Name of Petitioner :
& : Anand Citi Centre Holdings Pvt Ltd and Others
Name of Respondent :
Section : Sec 230-232 of CA, 2013

ORDER

Present: Mr. Pawan Jhabakh, Ld. Counsel for Petitioner.
Mr. B.Palani along with Ld. Counsel Ms. G.Sreekumari for OL.
Ms. Nandhini Agarwal, Ld. Counsel for RD.

Affidavit filed by the Petitioner in terms of the Order dated 12.06.2024 vide
SR.No.3693 dated 22.07.2024.

Arguments heard.

Order reserved.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**